

**Central Administrative Tribunal
Ernakulam Bench**

RA/180/00054/2018
in CP(C)/180/00026/2018
in OA/180/00717/2015

Friday, this the 14th day of December, 2018

C O R A M

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

Mini K.P., aged 39 years
D/o Sri Bhaskaran Nair
Part-time Sweeper
Pazhanji P.O., Kunnamkulam.
Residing at Moolayil House, Akkikkavu,
Kunnamkulam P.O.-680 519.

Review Applicant

[Advocate: Mr. Shafik M.A.]

versus

1. Mr.A.M.Nanda
Director General (Posts)
Dak Bhavan, New Delhi-110 001.
2. Mr.P.Suseelan, age 58 years
S/o R.Parameswaran
Senior Superintendent of Post Offices
Thrissur DivisionalThrissur-680 001.

Respondents

[Advocate: Mr.N. Anilkumar, SCGSC]

This Review Application having been heard on 14th December, 2018, the Tribunal on the same day delivered the following order:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

This Review Application is filed by the review applicant (petitioner in the CP(C) seeking a review of Annexure RA-3 order, to recall the same, to re-hear the CP(C), and to proceed with the contempt proceedings.

2. Heard Mr.Shafik M.A., learned counsel for the Review Applicant and Mr.N.Anilkumar, learned SCGSC for the respondents.

3. In the interest of justice, Review Application is allowed. Contempt Petition (Civil) No.26/2018 is restored to its original position.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the review applicant:

Annexure RA1: Copy of the order dated 21.6.2018 of this Tribunal in CP(C) No.26/2018.

Annexure RA2: Copy of order dated 17.7.2018 of the Hon'ble High Court in OP(CAT) 135/2018.

Annexure RA3: Copy of order dated 15.11.2018 of this Tribunal in CPC 26/2018.